

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 291 OF 2018 &  
IA NOS. 1432 OF 2018**

**Dated: 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Grid Corporation of Orissa Limited (GRIDCO) ..... Appellant(s)  
Versus  
NTPC Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Rahul Kinra  
Mr. Aditya Gupta for TPDDL  
  
Mr. Ravin Dubey for R-2  
  
Ms. Swapna Seshadari for R-4  
  
Mr. Pradeep Mishra  
Mr. Manoj Kr. Sharma for R-21

**ORDER**

As agreed by learned counsel for the parties, list these matters on **27.01.2020.**

**(S. D. Dubey)**  
**Technical Member**  
*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**